GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 221 TO BE ANSWERED ON THE 4TH AUGUST, 2023

OUTSTANDING DUES OF CGHS EMPANELLED HOSPITALS

*221. SHRI KURUVA GORANTLA MADHAV: SHRI M.V.V. SATYANARAYANA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the goals set for the Central Government Health Scheme (CGHS);

(b) whether the pending dues to the empanelled private hospitals under CGHS have not been cleared for over past six months and if so, the details thereof along with necessary steps taken in this regard;

(c) whether the private hospitals have begun turning away the beneficiaries of the Scheme resulting in 4.2 million beneficiaries being affected and if so, the details thereof;

(d) the total amount which is pending against such hospitals including the duration of the pending dues; and

(e) the steps being taken by the Government to clear these/such dues?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR MANSUKH MANDAVIYA)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 221 FOR 4TH AUGUST, 2023

(a) to (e) Vision of CGHS is "Your health our Goal" CGHS provides comprehensive health care to the CGHS beneficiaries, though 340 Allopathic Wellness Centres and 107 Ayush units, 18 Poly clinics. Services provided by CGHS are :

- i) OPD treatment and issue of medicines,
- ii) Specialist consultation at Government / empannelled hospitals,
- Iii) Inpatient treatment at Government / empannelled hospitals including Cancer treatment,
 - iv) Fortnightly webinars are organized for the CGHS beneficiaries on health related topics including those on life style related conditions. 25% of the webinars include topics from AYUSH Stream of medicine.

The aim is to provide support to CGHS beneficiaries for a healthy long life.

Bills amounting to Rs.1446 crore (approx.) have been settled in the last six months (from February to July 2023). Bills worth Rs 1510 cr (appox.) have been received by CGHS in the current financial year (from April 2023 to July 2023) out of which payments made till 30th July is approximately Rs.1165 crores.

Since, bills of Rs 10-12 crores are received every day, all the pending bills including those received are cleared, on a day to day basis.

To clear all the backlog of pending bills, and for regular clearance of the bills, the number of Sanctioning Authorities has been enhanced from earlier 35 to 390, by engaging all CMOs in charge in CGHS Wellness Centres vide OM Misc. 2011/103/NHA ISSU/2023, dated 22nd May 2023.

By adopting these measures, credit bills worth Rs 30-35 crore are processed by the Sanctioning Authorities every day.

After timely settlement of hospital bills, and revision of CGHS rates for consultation, ICU and Room rent and radiological / imaging investigations, the hospitals are willingly extending treatment facilities. Since April 2023, 90 new hospitals/diagnostic centres have come on the panel of CGHS and, more new hospitals are applying for empanelment.